OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

In supersession to earlier orders, the following Judicial Officers (Central) are hereby authorized to act as Link courts to dispose of urgent matters/ miscellaneous applications filed in the courts of Judicial Officers whose names are mentioned in Column No. 1, whenever they happen to be on leave or not available for survesson whatsovers, with immediate effect:

S.No	Name of Judicial Officer (Column No. 1)	1 st Link Judicial Officer	2 nd Link Judicial Officer
1	Sh. Sanjeev Kumar Aggarwal	Dr. Kamini Lau	Ms. Ilia Rawat
	District Judge (Commercial	District Judge (Commercial	District Judge (Commercial
	Court-01) (Central)	Court-02) (Central)	Court-03) (Central)
2		Ms. Ilia Rawat District Judge (Commercial Court-03) (Central)	Ms. Nisha Saxena District Judge (Commercial Court-04) (Central)
3	Ms. Illa Rawat	Ms. Nisha Saxena	Sh. Umed Singh
	District: Judge (Commercial	District Judge (Commercial	District Judge (Commercial
	Court-03) (Central)	Court-04) (Central)	Court-05) (Central)
4	Ms. Nisha Saxena	Sh. Umed Singh	Sh. Paramjit Singh
	District Judge (Commercial	District Judge (Commercial	District Judge (Commercial
	Court-04) (Central)	Court-05) (Central)	Court-06) (Central)
5	Sh. Umed Singh	Sh. Paramjit Singh	Ms. Kaveri Baweja
	District Judge (Commercial	District Judge (Commercial	District Judge (Commercial
	Court-05) (Central)	Court-06) (Central)	Court-07)
6	Sh. Paramjit Singh	Ms. Kaveri Baweja	Sh. Sanjeev Kumar Aggarwal
	District Judge (Commercial	District Judge (Commercial	District Judge (Commercial
	Court-06) (Central)	Court-07)	Court-01) (Central)
7	Ms. Kaveri Baweja	Sh. Sanjeev Kumar Aggarwal	Dr. Kamini Lau
	District Judge (Commercial	District Judge (Commercial	District Judge (Commercial
	Court-07)	Court-01) (Central)	Court-02) (Central)

(GIRISH KATHPALIA)

Principal District & Sessions Judge (HQs)

Delhi (P

5 [8328- 1835] /F.1(3)/Gaz/2023 Dated______

Sub:- Link District Judge (Commercial Court) (Central) Tis Hazari Court.

Conv forwarded for information & necessary action to :-

The Registrar General, Hon'ble High Court of Delhi, New Delhi.
 The Officers concerned.

 The Branch In-charge, Admn. Branch (I,II,III), General Branch, Filing Branch (Central), Facilitation Centre, Tis Hazart Courts, Delhi.

4. The P.S./Reader to the undersigned.

The Secretary, Bar Association, Tis Hazari Courts, Delhi.
 The Website Committee, Tis Hazari Court, Delhi.

7. The R&I, Branch (Central) for uploading on LAYERS.

Principal District & Syssions Judge (HQs)